## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:218 ANSWERED ON:05.08.2013 BAN ON GOODS CARRIER VEHICLES Dhurve Jyoti;Naranbhai Shri Kachhadia

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to ban all goods carrier vehicles which are more than fifteen years old;
- (b) if so, the details and objectives thereof;
- (c) whether there is any proposal to exempt owners of such vehicles from payment of excise duty on purchase of new vehicles; and
- (d) if so, the details thereof and the extent to which they are likely to be exempted?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) The information is being collected and will be laid on the Table of the Sabha.